

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRLMP.NO. 4147-4148/2009 in CRIMINAL APPEAL NO(s). 1158-1159  
OF 2004

UNION OF INDIA Appellant (s)

VERSUS

SHAH ALAM & ANR. Respondent(s)

(With appln(s) for early hearing and office report )

Date: 02/04/2009 These petitions were called on for hearing  
today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mrs.Sunita Sharma, Adv.  
For Mr.S.N.Terdal, Adv.  
Ms. Sushma Suri,Adv.

For Respondent(s) Mr.S.K.GUpta, Adv.  
For Mr. Shekhar Kumar,Adv.

UPON hearing counsel the Court made the following  
ORDER

List the appeals during second half of summer vacation.

Petitions for early hearing disposed of.

(G.V.Ramana)  
Court Master

(Veera Verma)  
Court Master